<u>Title :</u>

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Re :(iv)_Need to safeguard the interests of small traders facing closure due to advent of Multi-National Companies in the retail sector. *h

SHRI SANTASRI CHATTERJEE (SERAMPORE): A serious situation has arisen due to indiscriminate setting up of malls in different parts of the countries by foreign multinationals in collaboration or tie up arrangement with Indian Corporate Houses. The articles they are selling in retail market have become a cause of concern for the small traders whose livelihood are exposed to serious jeopardy.

Before giving license to such traders, a law is required to regulate their business transactions so that the interests of the small traders are safeguarded.

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